

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36 Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 240/TT/2013

Date: 21.1.2014

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Determination of Fees and Charges for Fibre optic communication system in lieu of existing ULDC Microwave links in Northern Region

Sir,

I am directed to refer to the Commission's letter dated 30.12.2013 on the above subject (copy enclosed) and to say that reply is still awaited. It is requested that reply to the aforementioned letter may kindly be given along with the following further information, with advance copy to the respondents/ beneficiaries, latest by 5.2.2014:-

Clarification regarding recovery period (The recovery period till 31.7.2017 has been indicated as 100 months at page no. 111 of the petition depicting *Calculations of NR-ULDC charges-Optic Fibre System* for asset with DOCO of 1.1.2013).

Yours faithfully,

Sd/-
(P. K. Sinha)
Assistant Chief (Legal)